

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/98/(IB)/2017

NAME OF THE PETITIONER(S) : SHABBIR ENTERPRISES

NAME OF THE RESPONDENT(S) : POWER GEAR LTD

UNDER SECTION : 433 ( e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

ORDER

No representation on behalf of both the parties. Put up on 20.07.2017 at 10.30  
A.M.



(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

ghk